

Declaration of Assets and Liabilities

Year 2023

I, ARUN KUMAR son/daughter/wife of Shri Ram Sagar Mahato aged 56 Years (approx), belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-I (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Cash	₹7,500/-	₹2,500/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. ₹1,04,000/- SBI SB A/c 2. ₹1,05,000/- UCO Bank SB A/c 3. ₹2,00,000/- UCO Bank FD A/c 4. ₹3,00,000/- SBI FD A/c	1. ₹50,000 SBI SB A/c 2. ₹38,00,000/- SBI FD A/c	1. ₹5,00,000/- SBI FD A/c 2. ₹7,70,000/- Axis Bank SB A/c	x	x
(iii)	Bonds, Debentures and shares in Companies	1. ₹10,000/- LIC Bond 2. ₹1,50,000/- investment in Mutual Fund	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. ₹12,000/- Yearly 2. ₹12,000/- Yearly 3. ₹6,000/- Yearly PLI 4. ₹12,000/- Yearly SBI Insurance 5. ₹36,000/- Yearly Post Office RD	₹27,000/- Postal Saving	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle-Hero Honda Splendor Reg. No.-0665	x	x	x	x
(vi)	Jewellery (give details of weight and value)	50 gm. gold jewellery ₹2,25,000/- 50 gm. Silver jewellery ₹3,500/-	250 gm. gold jewellery ₹11,25,000/- 500 gm. Silver jewellery ₹35,000/-	20 gm. gold jewellery ₹90,000/-	x	x
(vii)	Other assets, such as values of claims / interests	Home appliances ₹75,000/-	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Arun Kumar

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in ancestral property at Village-Pateliya, Samastipur	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹74,718/- AY 2022-23 PAN-AQPPK3613C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arun Kumar

Name of Employee: Arun Kumar

Place: Patna

Designation: Assistant

Date: 07/02/2023

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Arun Kumar